

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 14-06-2021 TO 18-06-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/53003/2015	51569/2021	17/6/2021	18/6/2021
2	ST/53508/2015	51571/2021	17/6/2021	18/6/2021
		<b>MISC ORDERS</b>		
1	C/50732/2019,C/53194/2018	50037-50038/2021	17/6/2021	18/6/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*Signature*  
24/6/21

*Signature*  
24.6  
DEPUTY REGISTRAR